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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 58/9/NCLT/AHM/2017**

Coram:

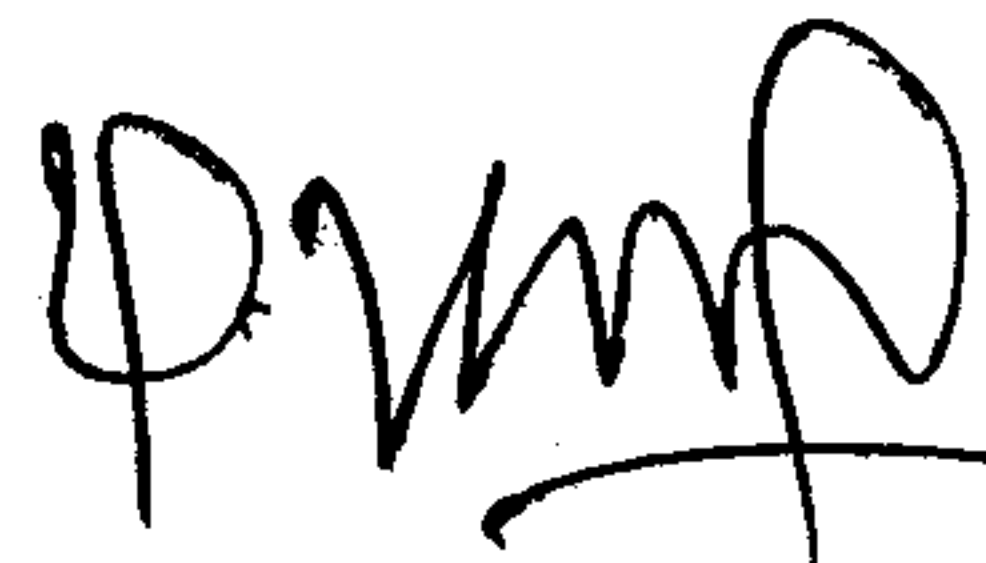
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company: Narendra & Narendra Steel Corporation  
V/s.  
Rajkamal Builders Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Narendra Nahata	Partner	Narendra Nahata	
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2.			Steel Corp.	
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**ORDER**

Mr. Narendra Nahata present for Applicant/ Operational Creditor. None present for Respondent.

Proof of dispatch of application filed.

Applicant is directed to serve notice of date of hearing along with copy of this order on Respondent and file proof of service.

List the matter on 28.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.